

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) The Goa Administration has constituted a Planning Board under the Chairmanship of Shri W. X. Mascarenhas to formulate an integrated development plan for this Union Territory.

#### **Divisions in Manipur P.W.D.**

1469. { **Shri Rishang Keishing:**  
 { **Shri S. T. Singh:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Manipur Public Works Department had only three divisions upto 1958;

(b) whether it is also a fact that Manipur P.W.D. has now 12 divisions excluding P.W.D. under Manipur Territorial Council; and

(c) how the existence of 12 (twelve) divisions in Manipur P.W.D. is justified?

**The Minister of Works, Housing and Supply: (Shri Mehr Chand Khanna):**

(a) There were 3 Civil Divisions and 1 Electrical Division.

(b) At present there are 8 Civil and 2 Electrical Divisions.

(c) There has been an appreciable increase in the work load of the Manipur P.W.D. justifying the increase in the establishment.

#### **Assets Left in Tibet by Indian Traders**

1470. **Shri P. K. Deo:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1554 on the 19th June, 1962 and state:

(a) whether an inventory has been made of the various assets left behind by Indian traders in Tibet due to the closure of Indo-Tibetan trade; and

(b) if so, the details thereof?

**The Prime Minister and Minister of External Affairs and Minister of**

**Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes. The collection of statistics of assets left behind by Indian traders on the basis of information supplied by them has almost been completed.

(b) The value of unsold merchandise on information at present available amounts approximately to Rs. 16 lakhs. Immoveable property of Indian nationals is valued at approx. Rs. 15 lakhs. Debts owed by Tibetans to our traders is estimated at Rs. 20 lakhs.

#### **Cotton Textiles Export Promotion Scheme**

1471. **Shri Bishan Chander Seth:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Union Government has introduced a new procedure to expedite the disposal of applications for licences under the Cotton Textiles Export Promotion Scheme; and

(b) if so, the details of the Scheme?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). With a view to expediting the disposal of applications for licences under the Cotton Textiles Export Incentive Scheme, the Government have reviewed and revised the existing procedures. An announcement giving the details of the new procedure is being made by the Textile Commissioner.

#### **Sale of Evacuee Land to Punjab**

1472. { **Shri Buta Singh:**  
 { **Shri Guishan:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of acres of evacuee land sold to Punjab Government during 1961-62 and the current year and on what terms;